

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) No. 206 of 2020**

**IN THE MATTER OF:**

**Hemant Khandelwal & Anr.**

**...Appellants**

**Vs**

**Niho Construction Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellants: Mr. Abhijeet Sinha, Ms. Shankari Mishra and Ms. Sumeet Kaul, Advocates**

**For Respondents: Mr. Kumar Anurag Singh, M/s Pragati Banka a Mr Zain A Khan , Advocates for the Respondent No. 1, 2 & 10.**

**ORDER**  
**(Through Virtual Mode)**

**11.01.2021** Heard the Learned Counsel for the Appellants in full. For hearing the arguments of Respondents' side, the matter is adjourned to **12<sup>th</sup> January, 2021 as first case (10:30 AM)**.

[Justice Venugopal M.]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Nn*